

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 27th August, 2018

No.HC.VII-100 (Pt.-VI)/2010/4945/A : The prayer of Smti. Shabnam Choudhury, Addl. District and Sessions Judge, FTC, Nagaon, for exemption, from attending the 'Refresher Course for POCSO Courts' (P-1111), scheduled to be held from 14.09.18 – 16.09.18 at the National Judicial Academy, Bhopal, has been ***considered and rejected.***

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VI)/2010/4946 - 4950/A dated 27.08.2018

Copy forwarded for information and necessary action to:

1. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The District & Sessions Judge, Nagaon. She is requested to inform the concerned officer of her District accordingly.
3. Smti. Shabnam Choudhury, Addl. District and Sessions Judge, FTC, Nagaon
4. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
5. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 27.8.18
Registrar (Judicial)